

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3251

ANSWERED ON:11.02.2014

THEFT AND ILLEGAL DIVERSION OF COAL

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**Will the Minister of COAL be pleased to state:**

- (a) Whether the Government is aware that coal is either being stolen or illegally diverted from the Government owned coalfields and private coal blocks;
- (b) If so, the instances of such coal theft or illegal diversion during the last three years and the current year, State and coal block-wise;
- (c) Whether the Government has initiated any criminal action against the guilty officers/persons in these cases; and
- (d) If so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) Theft/pilferage of coal is carried out stealthily and clandestinely. However, as per raids conducted by security personnel as well as joint raids with the law and order authorities of the concerned State Government, the quantity of coal recovered, its approximate value and FIRs lodged during the last three years and the current year (Upto September 2013) in Coal India Limited, company-wise, are as under:

Subsidiary	2013-14 (Upto September 2013)	2012-13 (Provisional)	2011-12	2010-11
ECL(WB, Jharkhand)	1833.00	36.66	24048.00	80.94
BCCCL (Jharkhand, WB)	5824.51	231.27	58352.58	181.20
CCL (Jharkhand)	6.40	0.31	22333.69	28.62
NCL (MP, UP)	0.00	0.00	0.00	0.00
WCL (Maharashtra, MP)	23.50	0.29	5169.55	3.66
SECL (MP, Chhattisgarh)	20.01	0.28	2119.32	3.17
MCL (Odisha)	17.20	0.17	130.80	0.31
NEC (Assam)	42.00	2.40	23313.93	17.77
<b>Total</b>	<b>7766.62</b>	<b>271.38</b>	<b>15367.87</b>	<b>153.67</b>

(c) & (d) FIRs are lodged by the units/area/CISF officials whenever cases of theft/pilferage of coal is detected. The details of arrests made in case of theft/pilferage of coal during the last three years and the current year (Upto September 2013) in Coal India Limited, company-wise, are as under:

Subsidiary 2013-14 (Upto September 2012-13 2011-12 2010-11  
(State) 2013) (Provisional)

	FIRs lodged	Arrests made	FIRs lodged	Arrests made	FIRs lodged	Arrests made	FIRs lodged	Arrests made
ECL (WB, Jharkhand)	2	1	21	26	28	7	63	26
BCCL (Jharkhand, WB)	5	0	14	13	16	8	21	28
CCL (Jharkhand)	2	0	19	7	13	6	2	2
NCL (MP, UP)	0	0	0	1	3	0	0	0
WCL (Maharashtra, MP)	5	4	22	24	20	36	25	26
SECL (MP, Chhattisgarh)	2	0	14	24	7	3	4	8
MCL (Odisha)	1	0	1	0	0	1	0	0
NEC (Assam)	23	3	62	34	40	15	51	19
Total CIL	40	8	153	128	125	78	167	109